

FOREIGN DEBT

•192. SHRI R. P. KHAITAN: Will the Minister of FINANCE be pleased to state:

(a) the total foreign debt as on the 31st March, 1968;

(b) the amount which is repayable in Indian rupee; and

(c) the total amount of interest accruing every year on the amount of foreign debt repayable in rupees?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b)

A statement is laid on the Table of the House-

(c) The amount of interest accruing on the loans varies from year to year in relation to the drawals from the loans and the repayments falling due. The amount of interest payable during the current year i.e. 1968-69 is indicated in the statement mentioned above.

STATEMENT

(a) and (b). The total foreign debt i.e. the total amount of loans drawn by the Government of India and outstanding repayment as on the 31st March, 1968 and the amount of interest payable on foreign loans during the year 1968-69 are as follows:—

	(Rs. crores)	
	Outstanding foreign debt	Interest payable during 1968-69
(i) Loans repayable in foreign currency	3480	94.21
(ii) Loans repayable initially in rupees but converted into export of goods	468	13.05
(iii) (a) Loans drawn in foreign currency but repayable in rupees	316	12.67
(b) Loans drawn in rupees and repayable in rupees	977	29.00
TOTAL	5241	148.93

CONSTRUCTION OF A HOUSE IN ONE DAY

*193. SHRI Y. ADINARAYANA REDDY: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government are aware that in a project at Coimbatore a house is being built in a day;

(b) if so, who are the sponsors of this project and what is the cost of a house under this project; and

(c) is there any proposal under Government's consideration to construct such houses under the Low Income Group Housing Schemes?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO):

(a) and (b) It has come to the notice of the Government that Shri G. D. Naidu, an industrialist of Coimbatore, has constructed a few cheap houses at Coimbatore. According to a pamphlet issued by him in February, 1968, the cost of the different types of cheap houses designed by him varies from Rs. 373.50 to Rs. 3012 excluding the cost of land and foundation.

(c) No, Sir. The Low Income Group Housing Scheme although formulated by the Central Government is actually implemented by the State Governments. It is a loan scheme under which the State Governments or the individual loanes can build houses to suit their requirements.